CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH: MUMBAI

ST/EH / 85243 / 2019 in Appeal ST / 8574485640,86995,87001,87002 / 2014

Date of Hearing: 11/06/2019

HDFC BANK LTD Appellant

-Vs-

CCE THANE II
COMMR SERVICE TAX-V MUMBAI
C.C.G.ST., MUMBAI SOUTH

Respondent

Present for the Appellant : Shri Abhishek Rastogi, Advocate

Present for the Respondent: Shri Roopam Kapoor, Principal Commissioner(AR)

ORDER

At the request of Learned Advocate, the matter is adjourned to 18/07/2019.

(AJAY SHARMA) MEMBER (JUDICIAL) (C. J. MATHEW) MEMBER (TECHNICAL)